

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NO. 336 OF 2015 in  
APPEAL NO. 198 OF 2015**

**Dated : 23<sup>rd</sup> November, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Power Grid Corporation of India Ltd.**

**...Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

**Counsel for the Appellant(s) :**

**Mr. Ishaan Mukherjee for**

**Mr. Anand K. Ganesan**

**Ms. Swapna Seshadri**

**ORDER**

Learned counsel for the applicant/appellant is stated to be in some personal difficulty. At his request, the matter is adjourned to **26.11.2015.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/mk